

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/570/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SUMANGALA STEEL PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

1) KUMAR PAL CHOPRA
SANDEEP KUMAR

Joint Creditors



2) KVIJAYA KUMAR

General Manager
Sumangal Iron



ORDER

Counsel for the petitioner present. General Manager of the respondent Company Mr. K. Vijayakumar present. Both submitted that the matter has been settled between the parties and filed a Joint memo of compromise. Counsel for the petitioner prayed to receive the memo and in view of the compromise, he prayed to permit to withdraw the CP. Memo of Compromise is taken on record. In view of the submissions and compromise entered into between the parties, petitioner is permitted to withdraw the CP. Hence, the CP is closed as withdrawn.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)